GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 2512 TO BE ANSWERED ON 17TH DECEMBER, 2024

DELAY IN FUND ALLOCATION TO THE EMPANELLED HOSPITALS IN KERALA

2512. SHRI HARIS BEERAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the fund allocation under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is delayed to the empanelled hospitals in Kerala;
- (b) if so, the details thereof;
- (c) whether Government provides financial assistance to the support of empanelled hospitals directly to prevent their financial crises due to the delay of fund allocation from the State Government; and
- (d) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (d): Under AB-PMJAY, claims are settled by respective State Health Agencies under the State Government. Timely settlement of claims is one of the key parameters against which scheme performance is measured. The status of claim settlement under the scheme is constantly monitored to ensure that claims are settled within defined turnaround time and review meetings are organized regularly to take stock of the progress with regards to the claims.

Further, depending on the mode implementation adopted by the State/UT, the State Health Agencies (SHAs) and/or insurance companies (engaged by individual SHAs) settles the claim amounts raised by the empaneled hospitals on the basis of predetermined Health Benefit Packages rates for the treatments availed by the scheme beneficiaries.
